

अध्यक्ष महोदय : यह मैं नहीं कह सकता ।

डा० राम मनोहर लोहिया : अगर वह इस प्रश्न को टालते जायें . . .

अध्यक्ष महोदय : मैं और ज्यादा देर नहीं लगने दूंगा ।

श्री रामसेवक यादव : अध्यक्ष महोदय, आप इसको शाम को ले लीजिये ।

अध्यक्ष महोदय : मैंने कह दिया है कि मैं इसको जल्दी ले लूंगा ।

श्री रामसेवक यादव : मैं बाहर जा रहा हूँ ।

अध्यक्ष महोदय : मैं आपकी कन्वीनिएंस देख लूंगा ।

12.31 hrs.

PAPERS LAID ON THE TABLE

CERTIFIED ACCOUNTS OF THE VARIOUS INDIAN INSTITUTES OF TECHNOLOGY

The Minister of Education (Shri M. C. Chagla): Sir, I beg to lay on the Table—

(1) A copy each of the following papers under sub-section (4) of section 23 of the Institutes of Technology Act, 1961:—

(i) Certified Accounts of the Indian Institute of Technology, Kanpur, for the year 1964-65, along with the Audit Report thereon. [Placed in Library, see No. LT-6622/66].

(ii) Certified Accounts of the Indian Institute of Technology, Madras, for the year 1964-65, along with the Audit Report thereon. [Placed in Library, see No. LT-6623/66].

(iii) Certified Accounts of the Indian Institute of Technology, New Delhi, for the year 1964-65, along with the Audit Report thereon. [Placed in Library, see No. LT-6624/66].

(2) A copy of the Annual Report of the Indian Institute of Technology, Kanpur, for the year 1963-64. [Placed in Library, see No. LT-6625/66].

RECOMMENDATIONS OF THE CENTRAL WAGE BOARD FOR THE ENGINEERING INDUSTRIES

The Minister of Labour, Employment and Rehabilitation (Shri Jagjivan Ram): I beg to lay on the Table:

(1) A copy of Government Resolution No. WB-4(4/66) dated the 23rd July, 1966, announcing acceptance of the recommendations of the Central Wage Board for the engineering industries for grant of interim relief. [Placed in Library, see No. LT-6626/66].

(2) A copy of the Annual Report of the Rehabilitation Industries, Corporation Limited, Calcutta for the year 1964-65, along with the Audited Accounts and comments of the Comptroller and Auditor-General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library, see No. LT-6627/66].

NOTIFICATION UNDER INDIAN TELEGRAPH ACT

The Minister of Parliamentary Affairs and Communications (Shri Satya Narayan Sinha): I beg to lay on the Table:

A copy of the Indian Telegraph (First Amendment) Rules, 1966, published in Notification No. G.S.R. 957 in Gazette of India dated the 15th June, 1966, under sub-section (1)